

SPECIAL BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/36(KB)2024
IN
C.A.(CAA)/205(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	RGASOFTWARESYSTEMSPRIVATELIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Manju Bhuteria, Adv.

Ms. Aisha Amin, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter before regular Bench on **24.05.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**